

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5030/2022

JAI PRAKASH UTTAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 168155/2021 - APPLICATION FOR PERMISSION

IA No. 85009/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 87357/2021 - EXEMPTION FROM FILING O.T.

IA No. 85008/2021 - EXEMPTION FROM FILING O.T.

IA No. 72335/2022 - EXEMPTION FROM FILING O.T.

IA No. 160102/2023 - INTERLOCUTARY APPLICATION

IA No. 87354/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 72333/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 52999/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 22-08-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Appellant(s) Ms. Parul Shukla, AOR (Not Present)

For Respondent(s) Mr. Anhit Singla, Adv.
Ms. Sakshi Kakkar, AOR
Ms. Shephalika Srivastava, Adv.

Mr. Harish Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Re-list the matter on 03.10.2024.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER